

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 9
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

.... Petitioner

Vs.

C & C Construction Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 27.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the applicant:-

Mr. Pulkit Deora, Adv. for RP
ORDER

CA-1960(PB)/2019:-

Notice of the application be issued to the non-applicant-respondents for 17.10.2019.

Process dasti as well. Liberty is also granted to serve through other processes including e-mail.

List the matter on 17.10.2019.

CA-1961(PB)/2019:-

Notice of the application be issued to the non-applicant-respondents for 17.10.2019.

Process dasti as well. Liberty is also granted to serve through other processes including e-mail.

List the matter on 17.10.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)